

(vii) Chemicals and pharmaceuticals :

- Salt and
- Cement

According to the present plans, the Corporation hopes to arise its export annually by almost 25 percent.

(c) and (d). The Corporation and its foreign offices have been reorganised and regular consultations are being held with representatives of the industry and trade to organise production, participate in tenders for turn-key jobs and other trading opportunities. Further the Corporation is developing marketing skills within the organisation so that country studies can be undertaken and marketing strategies developed and full advantage is taken from participation in international trade fairs.

**Meeting Demands of Indian Mission
Abroad**

*528. DR. P. MANDAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state whether there is any machinery in his Ministry to study, scrutinise and suggest prompt action being taken on the various demands of our Embassies and Diplomatic Missions abroad ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : These function are performed, in different section in the Ministry. The Ministry also has a Foreign Service Inspection Team, which during its periodical visits to the Missions abroad, examines the demands of the Missions. The recommendations of this Inspection Team are taken into account while dealing with the Missions' demands.

**Development of Power Reactors and
Nuclear Fuels with Japanese
Collaboration**

*529. SHRI D. N. PATODIA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Japan has offered to enter into technical collaboration with India in the development of power reactors and nuclear fuels ; and

(b) whether Government have taken the initiative to avail of the offer and if so, the

terms of the agreement reached, if any, in this regard between the two countries ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :

(a) No, Sir.

(b) Does not arise.

**Removal of Disparity in Pay Scales
of Pilots in Air Force and in
Civil Sector**

*530. SHRI RANJEET SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether it has been represented often by the Air Force authorities that a great disparity exists between the pay of pilots in the Air Force and the pilots in the Civil Sector in India ;

(b) whether it is also a fact that pilots in the Civil Airlines including Air India are paid several times more than the pilots of the Air Force and have many allowances added to their remuneration including free food when on duty ; and

(c) if so, whether any efforts are being made to bring about a parity of pay ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) and (b). Government are aware of the differences in the scales of pay, allowances and other conditions of service between the pilots of the Air Force and those of the Civil Airlines.

(c) The pay-scales of Air Force pilots, as of all Armed Forces officers, basically approximate to those applicable to the Central Civil Services the special features of service in the flying Branch have been recognised by the grant of flying bounty and other measures. It is not practicable to compare the emoluments of Air Force pilots with those of commercial Airlines, whose conditions of service are different.

**Setting up of a Unit of Bharat
Electronics in Uttar Pradesh**

*531. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that a unit of

the Bharat Electronics Ltd. is being set up in U.P. ;

(b) if so, whether a request has been made to set up this unit in Kanpur because of other defence factories there ; and

(c) if so, when a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) The location for the setting up of the second unit of Bharat Electronics Ltd. has not yet been finalised.

(b) No, Sir.

(c) The decision is expected to be arrived at shortly.

Forged Import Licences

*532. SHRI GADILINGANA GOWD : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that forged import licences are unsparingly being used in the country and several crores of rupees of foreign exchange are involved in such a deal ;

(b) whether it is also a fact that some blank import licences are missing from the Office of Joint Controller of Imports and Exports, Bombay ;

(c) if so, the estimated loss of foreign exchange and the action being taken in this direction ;

(d) the number of persons arrested so far in such a deal ; and

(e) whether Government propose to streamline the procedure of import so as to avoid the prevailing malpractices ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Since 1965, 24 cases have come to notice in which forged import licences valued at about Rs. 74.76 lakhs are reported to have been used.

(b) During 1964-65, some blank import licence forms were found missing from the office of the Joint Chief Controller of Imports and Exports, Bombay.

(c) Actual imports made against these licences are not available. These cases were taken up by the Central Bureau of Investiga-

tion, and further action is taken based on their investigation reports.

(d) The number of persons arrested is 41.

(e) Import procedures are kept under constant review, and several remedial measures have already been taken to prevent malpractices.

Absorption of Stateless Persons in Ceylon

*533. SHRI K. P. SINGH DEO :
SHRI R. BARUA :
SHRI RAGHUVIR SINGH
SHASTRI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that there has been considerably slow progress in regard to the absorption of 'Stateless' persons both on the part of India and Ceylon ;

(b) if so, the number of 'Stateless' persons remaining to be absorbed so far both by India and Ceylon ; and

(c) the number of persons remaining to be absorbed and the steps taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) : No, Sir. So far as persons of Indian origin are concerned, 291,580 have been registered by India as Indian nationals and 141,723 by Ceylon as Ceylonese nationals.

(c) A substantial number remain who will be dealt with in accordance with the Indo-Ceylon Agreement of October 1964.

Military College of Electronics and Mechanical Engineering, Secundrabad

*534. SHRI INDRAJIT GUPTA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Military College of Electronics and Mechanical Engineering, Secundrabad has developed a new technique of training in the field of electronics called the 'dynamic electronic training' ;

(b) if so, the advantage of the new technique ; and